

NOTICE

Please take notice that Hon'ble Division Bench No.02 comprising Hon'ble Mr. Justice S. Chandrashekhar and Hon'ble Mr. Justice Ratnaker Bhengra will not sit on 12.06.2023.

Please take notice that Hon'ble Mr. Justice S. Chandrashekhar will not hold Court on 12.06.2023. The cases listed before His Lordship in Single Bench shall remain stand over.

Please take notice that Hon'ble Division Bench No.03 comprising Hon'ble Mr. Justice Sujit Narayan Prasad and Hon'ble Mr. Justice Subhash Chand will not sit on 12.06.2023.

Please take notice that Hon'ble Mr. Justice Sujit Narayan Prasad will sit in Division Bench along with Hon'ble Mr. Justice Ratnaker Bhengra at 10.30 A.M. on 12.06.2023 in Court No.03 and take up the cases listed in Notified Cause List dated 12.06.2023. The matters of Notified Cause List consists of all the matters of Hon'ble Division Bench No. 02 and Hon'ble Division Bench 03 of Daily Cause List dated 12.06.2023.

Please take notice that Hon'ble Mr. Justice Sujit Narayan Prasad will sit single at 02.15 P.M. in Court No. 03 and take up the cases listed before His Lordship in Notified Cause List dated 12.06.2023.

Please take notice that Hon'ble Mr. Justice Ratnaker Bhengra will sit single after the above Division Bench and take up the cases listed in Notified Cause List dated 12.06.2023 in Court No. 05.

Please take notice that Hon'ble Mr. Justice Subhash Chand will not hold Court on 12.06.2023.

Please take notice that Hon'ble Mr. Justice Kailash Prasad Deo will hold Court through Physical Mode only on 12.06.2023 and thereafter, i.e. from 13.06.2023 onwards, His Lordship will hold court through Virtual Mode.

By Order,

Sd/-

Dated the 11th June, 2023
High Court of Jharkhand, Ranchi

(Sanjay Kumar Singh)No.II
Joint Registrar (L&C) I/C

NOTIFIED CASES CAUSELIST For Monday The 12th June 2023

COURT NO. 3

DIVISION BENCH (BENCH ID-24841)

AT 10:30 AM

HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

HON'BLE MR. JUSTICE RATNAKER BHENGRA

Orders

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| 1 | COM.APPEAL/7/2018 | THE STATE OF JHARKHAND THROUGH SECRETARY INFORMATION AND TECHNOLOGY vs MS ALTERNATIVE FOR INDIA DEVELOPMENT THROUGH ONE OF ITS DIRECTOR SRI K T ARASU | KAUSTAV PANDA ATANU BANERJEE | AHALYA MAHATO HARENDRA KR MAHATO |
| IA NO, 339/2023 (For Stay Vacating Petition), 8479/2018 (For STAY OF PROCEEDINGS) ARBITRATION & CONCILATION ORDINANCE, 1996 | | | | |
| 2 | LPA/160/2020 | MOST DROPATI DEVI vs THE STATE OF JHARKHAND | TRIPURARI PRASAD ATANU BANERJEE VIJAY KUMAR ROY | MANOJ KR. NO.3 S P ROY ADVOCATE GENERAL INDRANIL BHADURI |
| IA NO, 2797/2020 (For LIMITATION), 4551/2023 (For For Filing Suppl. affidavit/additional document) COMPASSIONATE APPOINTMENT | | | | |
| 3 | LPA/202/2020 | COLLECTOR MISHRA vs MANAGEMENT OF BOKARO STEEL PLANT ISPAT BHAWAN | MAHESH TEWARI ANKUR ANAND VIKRAM SINGH | INDRAJIT SINHA SAKET UPADHYAY ANKIT VISHAL |
| IA NO, 2572/2022 (For LIMITATION) CODE OF CIVIL PROCEDURE, 1908 | | | | |
| 4 | LPA/210/2020 | MANJU SHREE CHATTERJEE vs THE STATE OF JHARKHAND | CHANDANA KUMARI NITISH PARTH SARTH | NIPUN BAKSHI PRASHANT KR SINGH ADVOCATE GENERAL |
| IA NO, 3677/2020 (For LIMITATION) CODE OF CIVIL PROCEDURE, 1908 | | | | |
| 5 | LPA/360/2020 | THE STATE OF JHARKHAND vs HARISHANKAR MAHTO | RAHUL SABOO ADVOCATE GENERAL | |
| IA NO, 5909/2020 (For LIMITATION), 5910/2020 (For STAY OF PROCEEDINGS) RETIREMENT BENEFIT CUM PENSION | | | | |
| 6 | LPA/167/2023 Assigned matter | RAHUL KUMAR vs THE GOVERNMENT OF INDIA REPRESENTING THE MINISTRY OF DEFENSE | ASHIM KR SAHANI VIKESH KUMAR | ANIL KUMAR (Addl.SGI) ALPANA VERMA |
| COMPASSIONATE APPOINTMENT | | | | |
| Admission | | | | |
| 7 | LPA/246/2018 | THE STATE OF JHARKHAND THROUGH THE SECRETARY WATER RESOURCES DEPARTMENT vs SMT MEENA DEVI | SUNIL SINGH ADVOCATE GENERAL INDRANIL BHADURI | AMIT KR VERMA RUPESH SINGH |
| IA NO, 6017/2018 DEATH CUM RETIREMENT BENEFITS | | | | |
| 8 | W.P(S)/1575/2019 | UNION OF INDIA THROUGH THE SECRETARY MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES vs KANHAIYA KUMAR | BINOD SINGH JAGDEESH | NITISH PARTH SARTH |
| ADMINISTRATIVE TRIBUNAL ACT, 1985 (MATTERS RELATING TO CAT) | | | | |
| 9 | LPA/58/2020 | RAKESH KUMAR vs THE STATE OF JHARKHAND | SANJAY PIPRAWALL PRINCE KUMAR | AJIT KUMAR ASHOK KR YADAV ADVOCATE GENERAL |
| CODE OF CIVIL PROCEDURE, 1908 | | | | |

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| 10 | LPA/346/2020 | EMPLOYERS IN RELATION TO THE MANAGEMENT OF JAMADOBA COLLIERY OF MS TATA STEEL LIMITED vs ATIQUÉ KHAN | AKHOURI AWINASH KUMAR INDRAJIT SINHA AMITABH PRASAD AJAY KUMAR SAH VIPUL PODDAR ANKIT VISHAL | NITIN KR PASARI NIPUN BAKSHI SUDHIR KUMAR SINGH SIDHI JALAN |
| | INDUSTRIAL DISPUTES ACT 1947 | | | |
| 11 | LPA/395/2020 | MANOJ KUMAR SAO vs THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY | Stuti sinha SWATI SINGH ANUJ KUMAR TRIVEDI MUKESH KUMAR MEHTA PREM MARDI | ADVOCATE GENERAL SREENU GARAPATI |
| | APPOINTMENT | | | |
| 12 | Cr.A(DB)/1205/2022 | PRASANTA BASU ALIAS PRASHANT BOSE ALIAS KISHAN DA ALIAS MANISH ALIAS BUDHA vs THE STATE OF JHARKHAND | JITENDRA SHANKAR SINGH PINKI KUMARI RANDHIR KUMAR | SATISH PRASAD |
| | NATIONAL INVESTIGATION AGENCY ACT | | | |
| 13 | W.P(S)/6206/2022 | AJAY KUMAR VERMA vs UNION OF INDIA THROUGH THE SECRETARY MINISTRY OF STEEL | DIWAKAR UPADHYAY RAKESH KR ROY SHIVANI AGARWAL VARUN PRABHAKAR ABHILASHA KUMARI | ANIL KUMAR (Addl.SGI) INDRAJIT SINHA |
| | ADMINISTRATIVE TRIBUNAL ACT, 1985 (MATTERS RELATING TO CAT) | | | |
| 14 | Cr.A(DB)/842/2023 Fixed vide order | ABHAY SINGH vs THE STATE OF JHARKHAND | JASVINDAR MAZUMDAR ROHAN MAZUMDAR NISHANT KUMAR ROY AYUSH DEB | BHOLA NATH OJHA |
| | NATIONAL INVESTIGATION AGENCY ACT | | | |
| | | Hearing | | |
| 15 | LPA/33/2006 | M/S.CENTRAL COALFIELDS LTD. vs STATE OF BIHAR NOW JHARKHAND | A.K.DAS CHANDRAJIT MUKHERJEE | ANIL KUMAR G.P.I RAJIV SINHA AJIT KUMAR MR.ASHUTOSH ANAND LAXMAN KUMAR |
| | IA NO, 541/2011 (For 0), 8319/2022 (For Modification of Order), 9765/2022 (For Early Hearing) | | | |
| wt16 | LPA/34/2006 | M/S.CENTRAL COALFIELDS LTD. vs STATE OF BIHAR NOW JHARKHAND | A.K.DAS CHANDRAJIT MUKHERJEE | ANIL KUMAR G.P.I RAJIV SINHA AJIT KUMAR MR.ASHUTOSH ANAND LAXMAN KUMAR |
| | IA NO, 172/2006 (For 0), 542/2011 (For 0), 3422/2007 (For 0), 8321/2022 (For Modification of Order), 9766/2022 (For Early Hearing) | | | |
| wt17 | W.P(C)/3006/2018 | CENTRAL COALFIELDS LIMITED THROUGH ITS MANAGING DIRECTOR ADMINISTRATION SRI BIMLENDU KUMAR vs THE STATE OF JHARKHAND | AMIT KUMAR DAS ANJANI KUMAR PUJA KUMARI SWATI SHALINI SHIVAM UTKARSH SAHAY | AJIT KUMAR PRASHANT PALLAV |
| | MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957 | | | |
| 18 | W.P(S)/5970/2011 | DR.KAPILESHWAR CHOUDHARY vs UNION OF INDIA AND ORS | BIRENDRA BURMAN | CHANDRA PRABHA PRASHANT KR SINGH A.G. MD.M. KHAN (ASGI) FAIZ UR RAHMAN RAHUL SABOO MADAN PRASAD S.P.ROY (G.A.-BIHAR) |
| | SERVICE RELATING TO STATE GOVT.-00 | | | |
| 19 | Acq. App./17/2012 | BADRI TURI vs STATE OF JHARKHAND | SUDHIR KUMAR ROY | APP RAMAWATAR SHARMA SANJAY KUMAR SRIVASTAVA |
| | CODE OF CRIMINAL PROCEDURE, 1973 | | | |

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| 20 | LPA/187/2012 | SHANKAR BHAGAT AND ANR vs NARESH PRASAD AND ORS | SUSHAVAN BHOWMIK RAJIV KUMAR MD. HATIM RANA SURJIT SINGH CHANDANA KUMARI NITISH PARTH SARTHI VIJAY KUMAR SINHA | KUMAR VIMAL INDRAJIT SINHA PARTH S. A. SWAROOP PATI S.C.I SURAJ SINGH APOORVA SINGH RICHASANCHITA ASHUTOSH MISHRA RAHUL KUMAR ARPAN MISHRA |
| IA NO, 3796/2020 (For Additional evidence), 6589/2018 (For Misc.) CNT ACT | | | | |
| wt21 | LPA/334/2019 | LAXMI NARAIN BHAGAT vs NARESH PRASAD | ABHISHEK KUMAR CHANDANA KUMARI | PRAKASH CHANDRA ROY APOORVA SINGH ADVOCATE GENERAL RAHUL KUMAR VISHAL KUMAR |
| CNT ACT | | | | |
| IA NO, 6608/2021 (For LIMITATION), 7432/2021 (For For Filing Suppl. affidavit/additional document) | | | | |
| 22 | LPA/367/2012 | SEEMA DEVI AND ORS vs STATE OF JHARKHAND AND ORS | SHAILENDRA KUMAR SINGH PRADIP GANGOPADHYAY ABHIJEET KUMAR | SHAMBHU NATH SHARMA NIRAJ KISHORE BALAJEE SUMANT CHEMOTTE RAJENDRA PRASAD GUPTA VIKASH KISHORE PRASAD UDAY PRAKASH MANOJ KR. NO.3 MANOJ KR TAMBOLI ANIL KR SINHA INDRANIL BHADURI KUNDAN KR AMBASTHA SAMBIT NAYAK SURYA PRAKASH KUMAR HARSH |
| IA NO, 547/2021 (For Intervener Petition), 1120/2021 (For For Final Disposal), 1742/2022 (For SUBSTITUTION), 3982/2021 (For Intervener Petition) CODE OF CIVIL PROCEDURE, 1908 | | | | |
| wt23 | LPA/258/2012 | MUKTA ORAON vs STATE OF JHARKHAND THROUGH THE DEPUTY COMMISSIONER RANCHI AND ORS. | SHAMBHU NATH SHARMA MANOJ KR TAMBOLI SADHU TAMBOLI BIRENDRA KUMAR NIRAJ KISHORE | SAMBIT NAYAK SURYA PRAKASH MANOJ KR. NO.3 MD. SHAMIM AKHTAR KUNDAN KR AMBASTHA UDAY PRAKASH INDRANIL BHADURI ANIL KR SINHA BALAJEE SUMANT CHEMOTTE RAJENDRA PRASAD GUPTA KUMAR HARSH NIRAJ KISHORE |
| CODE OF CIVIL PROCEDURE, 1908 | | | | |
| IA NO, 548/2021 (For Intervener Petition), 1665/2022 (For Substitution), 1761/2022 (For LIMITATION), 3210/2021 (For Intervener Petition) | | | | |
| wt24 | LPA/295/2012 | MUKTA ORAON vs STATE OF JHARKHAND AND OTHERS | MANOJ KR TAMBOLI SADHU TAMBOLI SHAMBHU NATH SHARMA NIRAJ KISHORE BIRENDRA KUMAR | SURYA PRAKASH MANOJ KR. NO.3 NIRAJ KISHORE VIKASH KISHORE PRASAD KUNDAN KR AMBASTHA UDAY PRAKASH INDRANIL BHADURI S.NAYAK ANIL KR SINHA RAJENDRA PRASAD GUPTA KUMAR HARSH |
| CODE OF CIVIL PROCEDURE, 1908 | | | | |
| IA NO, 546/2021 (For Intervener Petition), 1663/2022 (For LIMITATION), 1664/2022 (For Substitution), 3983/2021 (For Intervener Petition) | | | | |
| 25 | Cr.A(DB)/938/2012 Custody Since 10/09/2011 | SANTOSH RAI vs STATE OF JHARKHAND | KAUSTAV PANDA RANJAN KUMAR NAGMANI TIWARI RAM CHANDRA PRASAD SAH CHANDRA G. A. BARDHAN | NEHALA SHARMIN PRAMOD KR. CHOUDHARY(APP) |
| CODE OF CRIMINAL PROCEDURE, 1973 | | | | |

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| 26 | W.P(S)/5092/2012 | UNION OF INDIA THROUGH INFANTRY MAHANIDESHALAYA MINISTRY OF DEFENCE NEW DELHI REPRST BYCAPT NILESH vs MOINUDDIN ANSARI | MD. MOKHTAR KHAN BHARAT B. PRASAD MADAN PRASAD NITU SINHA | SHASHI KANT VISHAL KUMAR TRIVEDI SHRESTH GAUTAM RAJIV RANJAN |
| IA NO, 3413/2013 (For STAY OF PROCEEDINGS) SERVICE RESIDUARY | | | | |
| 27 | LPA/1/2014 | YAGYANAND PATHAK vs THE STATE OF JHARKHAND AND ORS | RAJEEV KUMAR ARVIND KR MEHTA | ADITYA RAMAN ADVOCATE GENERAL AZEEMUDDIN S P ROY RAJESH KUMAR OM PRAKASH TIWARI VINOD KUMAR SAHU |
| IA NO, 9028/2018 (For Misc.) SALARY MATTER | | | | |
| 28 | Acq. App./18/2014 | STATE OF JHARKHAND THROUGH DEPUTY COMMISSIONER PALAMAU AT DALTONGANJ vs MURARI PRASAD SONI | SHEKHAR SINHA | GOURI S. PRASAD SWAMI NATH PRASAD RAI RAVI PRAKASH |
| CODE OF CRIMINAL PROCEDURE, 1973 | | | | |
| 29 | LPA/47/2014 | SUMAN KUMAR SRIVASTAVA vs STATE OF JHARKHAND AND ORS | FAYYAZ AHMAD RAKESH KR ROY BIRJU THAKUR | CHANDRA PRABHA AJIT KUMAR RAVI SHANKAR MAJUMDAR |
| SALARY MATTER | | | | |
| 30 | LPA/97/2014 | THE STATE OF JHARKHAND AND ANR vs DHANI RAM BARI AND ORS | ABHIJEET KR SINGH ATANU BANERJEE | SUSHAVAN BHOWMIK RAKHI RANI MD. HATIM MAHESH KR VERMA BAIDH NATH MISHRA |
| IA NO, 2052/2014 (For STAY OF PROCEEDINGS), 3817/2014 (For Misc.), 6409/2016 (For Stay Vacating Petition) PROMOTION | | | | |
| wt31 | C.O./6/2014 | DHANI RAM BARI AND ORS vs THE STATE OF JHARKHAND AND ANR | MD. HATIM | RAJESH KUMAR |
| CROSS OBJECTION U/O 41 RULE 22 OF CPC | | | | |
| IA NO, 7975/2018 (For LIMITATION) | | | | |
| 32 | LPA/229/2014 | UNION OF INDIA THROUGH SECRETARY MINISTRY OF HOME AFFAIRS AND ORS vs RAJAN RAMASWAMY | FAIZ UR RAHMAN | BINOD SINGH SAURABH SHEKHAR |
| IA NO, 5423/2016 (For EARLY HEARING), 8463/2016 (For Misc.) PROMOTION | | | | |
| 33 | LPA/541/2014 | THE STATE OF JHARKHAND THROUGH THE SECRETARY HUMAN RESOURCES DEVELOPMENT DEPARTMENT vs KRISHNA DEO TIWARI AND ORS | VIKASH KUMAR PRASHANT PALLAV MANISH KUMAR MITHILESH SINGH | SANJEEV THAKUR DR.ASHOK KR.SINGH RANESH ANAND SHIV SHANKAR KUMAR INDRANI S. CHOUDHARY KUMARI RASHMI |
| IA NO, 6651/2014 (For STAY OF PROCEEDINGS) SALARY MATTER | | | | |
| 34 | Cr.A(DB)/821/2014 Custody Since 29/9/09 | UPENDRA MAHTO ALIAS UPENDRA MEHTA vs THE STATE OF JHARKHAND | YOGESH MODI CHAITALI CHATTERJEE SINHA | PRIYADARSHI PRIYA SHRESTHA |
| CODE OF CRIMINAL PROCEDURE, 1973 | | | | |
| 35 | LPA/50/2015 Assigned Matter | SIMPLEX INFRASTRUCTURES LIMITED THROUGH ITS SENIOR EXECUTIVE SHRI RADHA KRISHNA BAGRI vs THE STATE OF JHARKHAND THROUGH THE SECRETARY HOUSING DEPARTMENT AND ORS | INDRAJIT SINHA SURAJ SINGH AJAY KUMAR SAH KRISHANU RAY | SACHIN KUMAR ASHOK KR YADAV DR.ASHOK KR.SINGH AJIT KUMAR MANOJ TANDON |
| CODE OF CIVIL PROCEDURE, 1908 | | | | |

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| wt36 | LPA/564/2014 | MS EXCEL VENTURE CONSTRUCTION PVT LTD THROUGH ONE OF ITS DIRECTOR SANJEET vs THE STATE OF JHARKHAND THROUGH THE SECRETARY HOUSING DEPARTMENT AND ORS | RAHUL KUMAR SUMIT PRAKASH RITU RAJ SINHA | SACHIN KUMAR SANJAY PIPRAWALL DR.ASHOK KR.SINGH RAKESH RANJAN AJIT KUMAR PRINCE KUMAR JAGDEESH |
| | CODE OF CIVIL PROCEDURE, 1908 IA NO, 7492/2022 (For Intervener Petition) | | | |
| wt37 | LPA/565/2014 | MS EXCEL VENTURE CONSTRUCTION PVT LTD THROUGH ONE OF ITS DIRECTOR SANJEET vs THE STATE OF JHARKHAND THROUGH THE SECRETARY HOUSING DEPARTMENT AND ORS | RAHUL KUMAR SUMIT PRAKASH RITU RAJ SINHA | SACHIN KUMAR DR.ASHOK KR.SINGH AJIT KUMAR |
| | CODE OF CIVIL PROCEDURE, 1908 | | | |
| wt38 | LPA/566/2014 | MS EXCEL VENTURE CONSTRUCTION PVT LTD THROUGH ONE OF ITS DIRECTOR SANJEET vs THE STATE OF JHARKHAND THROUGH THE SECRETARY HOUSING DEPARTMENT AND ORS | RAHUL KUMAR SUMIT PRAKASH RITU RAJ SINHA | SACHIN KUMAR DR.ASHOK KR.SINGH AJIT KUMAR |
| | CODE OF CIVIL PROCEDURE, 1908 | | | |
| wt39 | LPA/11/2015 | MODI PROJECTS LIMITED THROUGH ONE OF ITS DIRECTORS NAVIN MODI vs THE STATE OF JHARKHAND THROUGH THE SECRETARY HOUSING DEPARTMENT AND ORS | RAJIV RANJAN VISHAL KUMAR TRIVEDI SHRESTH GAUTAM PIYUSH CHITRESH | DR.ASHOK KR.SINGH AJIT KUMAR MANOJ TANDON |
| | CODE OF CIVIL PROCEDURE, 1908 IA NO, 10342/2018 | | | |
| wt40 | LPA/22/2015 | MODI PROJECTS LIMITED THROUGH ONE OF ITS DIRECTORS NAVIN MODI vs THE STATE OF JHARKHAND THROUGH THE SECRETARY HOUSING DEPARTMENT AND ORS | RAJIV RANJAN VISHAL KUMAR TRIVEDI SHRESTH GAUTAM | ASHOK KR YADAV DR.ASHOK KR.SINGH AJIT KUMAR MANOJ TANDON |
| | CODE OF CIVIL PROCEDURE, 1908 IA NO, 3175/2019 (For Stay Of Proceedings), 5811/2019 (For Stay Of Proceedings), 10341/2018 | | | |
| wt41 | LPA/32/2015 | MS MODI PROJECTS LIMITED THROUGH ONE OF ITS DIRECTORS NAVIN MODI vs THE STATE OF JHARKHAND THROUGH THE SECRETARY HOUSING DEPARTMENT AND ORS | NAMIT KUMAR PRAMOD KUMAR PANKAJ | ASHOK KR YADAV SACHIN KUMAR DR.ASHOK KR.SINGH AJIT KUMAR |
| | CODE OF CIVIL PROCEDURE, 1908 | | | |
| wt42 | LPA/44/2015 | NAV NIRMAN BUILDERS THROUGH ITS MANAGING PARTNER DHARAMVIR BHADORIA vs THE STATE OF JHARKHAND THROUGH THE SECRETARY HOUSING DEPARTMENT AND ORS | RAJESH LALA ANOOP KR MEHTA ARPIT KUMAR | ASHOK KR YADAV SACHIN KUMAR DR.ASHOK KR.SINGH AJIT KUMAR |
| | CODE OF CIVIL PROCEDURE, 1908 IA NO, 3284/2018 (For Misc.), 4820/2016 (For Misc.) | | | |
| wt43 | LPA/45/2015 | NAV NIRMAN BUILDERS THROUGH ITS MANAGING PARTNER DHARAMVIR BHADORIA vs THE STATE OF JHARKHAND THROUGH THE SECRETARY HOUSING DEPARTMENT AND ORS | RAJESH LALA ANOOP KR MEHTA ARPIT KUMAR | SACHIN KUMAR DR.ASHOK KR.SINGH AJIT KUMAR MANOJ TANDON |
| | CODE OF CIVIL PROCEDURE, 1908 IA NO, 4524/2018 (For Stay Of Proceedings) | | | |

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| wt44 | LPA/49/2015 | MS KAMLADITYA CONSTRUCTION PVT LIMITED REPRR THR ITS AUTHORIZED REPRESENTATIVE SRI RAM NARAYAN SINGH vs THE STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY AND ORS | AJIT KUMAR VIKESH KUMAR | SACHIN KUMAR DR.ASHOK KR.SINGH AJIT KUMAR MANOJ TANDON |
| | CODE OF CIVIL PROCEDURE, 1908 | | | |
| wt45 | LPA/53/2015 | MS KAMLADITYA CONSTRUCTION PRIVATE LIMITED THROUGH ITS AUTHORIZED REPRESENTED SRI RAM NARAYAN SINGH vs THE STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY AND ORS | AJIT KUMAR VIKESH KUMAR | SACHIN KUMAR DR.ASHOK KR.SINGH AJIT KUMAR MANOJ TANDON |
| | CODE OF CIVIL PROCEDURE, 1908 | | | |
| wt46 | LPA/54/2015 | MS KAMLADITYA CONSTRUCTION PRIVATE LIMITED THROUGH ITS AUTHORIZED REPRESENTED SRI RAM NARAYAN SINGH vs THE STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY AND ORS | AJIT KUMAR VIKESH KUMAR | SACHIN KUMAR DR.ASHOK KR.SINGH AJIT KUMAR MANOJ TANDON |
| | CODE OF CIVIL PROCEDURE, 1908 | | | |
| wt47 | LPA/55/2015 | MS KAMLADITYA CONSTRUCTION PVT LIMITED REPRR THR ITS AUTHORIZED REPRESENTATIVE SRI RAM NARAYAN SINGH vs THE STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY AND ORS | AJIT KUMAR VIKESH KUMAR | SACHIN KUMAR DR.ASHOK KR.SINGH AJIT KUMAR MANOJ TANDON |
| | CODE OF CIVIL PROCEDURE, 1908 | | | |
| wt48 | LPA/70/2015 | MS KAMLADITYA CONSTRUCTION PVT LIMITED REPRR THR ITS AUTHORIZED REPRESENTATIVE SR RAM NARAYAN SINGH vs THE STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY AND ORS | AJIT KUMAR VIKESH KUMAR | SACHIN KUMAR DR.ASHOK KR.SINGH AJIT KUMAR MANOJ TANDON |
| | CODE OF CIVIL PROCEDURE, 1908 | | | |
| wt49 | LPA/73/2015 | MS KAMLADITYA CONSTRUCTION PVT LIMITED REPRR THR ITS AUTHORIZED REPRESENTATIVE SR RAM NARAYAN SINGH vs THE STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY AND ORS | AJIT KUMAR VIKESH KUMAR | SACHIN KUMAR DR.ASHOK KR.SINGH AJIT KUMAR MANOJ TANDON |
| | CODE OF CIVIL PROCEDURE, 1908 | | | |
| wt50 | LPA/74/2015 | MS KAMLADITYA CONSTRUCTION PVT LIMITED REPRR THR ITS AUTHORIZED REPRESENTATIVE SR RAM NARAYAN SINGH vs THE STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY AND ORS | AJIT KUMAR VIKESH KUMAR | SACHIN KUMAR DR.ASHOK KR.SINGH AJIT KUMAR MANOJ TANDON |
| | CODE OF CIVIL PROCEDURE, 1908 | | | |
| | IA NO, 430/2016 (For LIMITATION) | | | |
| 51 | W.P(S)/727/2015 | BHARAT BHUSHAN vs THE UNION OF INDIA THR SECRETARY MINISTRY OF FINANCE DEPARTMENT OF REVENUE AND ORS | YOGESH MODI ANIL KR SINHA Abhishek Kumar Geasen CHAITALI CHATTERJEE SINHA | RATNESH KUMAR |
| | ADMINISTRATIVE TRIBUNAL ACT, 1985 (MATTERS RELATING TO CAT) | | | |
| 52 | Acq. App./21/2016 | NAGWANT PRASAD GUPTA vs THE STATE OF JHARKHAND AND ANR | VIPUL DIVYA AMRITA KUMARI | PRIYA SHRESTHA SURAJ MOHAN JAI SHANKAR TRIPATHI ABHAS KR PANDEY NAZIA RASHID BIMLESH KR JHA |
| | CODE OF CRIMINAL PROCEDURE, 1973 | | | |

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| 53 | Acq. App./30/2016 | ASHISH ROY vs THE STATE OF JHARKHAND | AVISHEK PRASAD NILESH KUMAR AMIT KUMAR SINHA ARCHNA KUMARI ASMITA SHRIVASTAVA NANDAN PRASAD | VIKASH KISHORE PRIYA SHRESTHA MUNNA LAL YADAV BIPIN KR PRABHAT |
| IA NO, 2963/2017 (For MISC.) CODE OF CRIMINAL PROCEDURE, 1973 | | | | |
| wt54 | Acq. App./6/2018 | MD MINHAJUDDIN vs STATE OF JHARKHAND | MOHAMMAD ASGHAR AHMED RAZA | SHIV KUMAR SHARMA PUJA KUMARI SWATI SHALINI SHIVAM UTKARSH SAHAY |
| CODE OF CRIMINAL PROCEDURE, 1973 | | | | |
| IA NO, 1169/2018 (For Misc.) | | | | |
| wt55 | Acq. App./34/2018 | THE STATE OF JHARKHAND THROUGH D C WEST SINGHBHUM AT CHAIBASA vs KRISHNA KUNKAL ALIAS DANDRA KUMKAL | RAVI PRAKASH | |
| CODE OF CRIMINAL PROCEDURE, 1973 | | | | |
| IA NO, 4051/2018 (For Bail), 4052/2018 (For LIMITATION) | | | | |
| wt56 | Acq. App./50/2018 | VIJAY KUMAR BINHA vs THE STATE OF JHARKHAND | SHEO PRASAD MAHTO GAUTAM KUMAR SINGH | PANKAJ KUMAR |
| CODE OF CRIMINAL PROCEDURE, 1973 | | | | |
| IA NO, 9020/2018 | | | | |
| 57 | Cr.A(DB)/182/2016 Custody Since 18/03/11 | MANGOL TANI vs THE STATE OF JHARKHAND | RAM KISHORE PRASAD | VANDANA BHARTI |
| CODE OF CRIMINAL PROCEDURE, 1973 | | | | |
| 58 | LPA/383/2016 | HARI BANSH LAL vs THE STATE OF JHARKHAND AND ORS | PANDEY NEERAJ RAI AKCHANSH KISHORE ROHIT RANJAN SINHA | SACHIN KUMAR DHANAJAY KR DUBEY RAHUL KR GUPTA |
| APPOINTMENT | | | | |
| 59 | LPA/482/2016 | THE STATE OF JHARKHAND THROUGH THE PROJECT DIRECTOR JHARKHAND AIDS CONTROL SOCIETY DEPTT OF HEALTH vs ARPAN KUMARI AND ORS | CHANCHAL JAIN ASHOK KUMAR | ABHIJEET KR SINGH AANYA MANOJ TANDON SHUBHAM MISHRA |
| IA NO, 6838/2016 (For STAY OF PROCEEDINGS), 6839/2016 (For Misc.), 8500/2016 (For Misc.) SERVICE RESIDUARY | | | | |
| 60 | LPA/569/2016 | RAM BILASH SAHU vs THE STATE OF JHARKHAND AND ORS | APRAJITA BHARDWAJ KRISHNA MURARI TANYA SINGH TEJASWITA SAFALTA CHANCHAL JAIN AKRITI SHREE SAMEER SAHAY | DARSHANA PODDAR MISHRA JAI PRAKASH,(A A G) |
| IA NO, 1979/2020 (For Quashing the order), 4821/2021 (For Early Hearing) PUNISHMENT | | | | |
| 61 | Cr.A(DB)/1088/2016 Custody Since 03/09/10 | BABURJEE MURMU AND ORS vs THE STATE OF JHARKHAND | ARUN KR SINHA NITU SINHA | GOURI S. PRASAD PANKAJ KR MISHRA |
| CODE OF CRIMINAL PROCEDURE, 1973 | | | | |
| 62 | Cr.A(DB)/1322/2016 Custody Since 08/12/11 | BABLU TIRKEY vs THE STATE OF JHARKHAND | SANJAY KUMAR PANDEY ANURAG KUMAR | ABHINESH KUMAR PANKAJ KUMAR |
| CODE OF CRIMINAL PROCEDURE, 1973 | | | | |
| 63 | Cr.A(DB)/1423/2016 Custody Since 07/03/11 | MD ASLAM vs THE STATE OF JHARKHAND | SABYASANCHI | SURAJ VERMA |
| CODE OF CRIMINAL PROCEDURE, 1973 | | | | |
| 64 | Cr.A(DB)/1425/2016 Custody Since 15/03/12 | ROSHAN DANGI vs THE STATE OF JHARKHAND | KUNDAN KR AMBASTHA RISHI PALLAVA SANDEEP VERMA BABAN PRASAD | VINAY KUMAR TIWARY (A.P.P.) |
| CODE OF CRIMINAL PROCEDURE, 1973 | | | | |

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| 65 | W.P(S)/2516/2016 | MRS ISHITA ROY AND ANR vs SURESH RAI AND ANR | MD.ASHRAFUZZAMAN KHAN | RAJIV SINHA MADAN PRASAD S.C.ROY MOHUA PALIT |
| IA NO, 3019/2016 (For Misc.), 4613/2017 (For Misc.), 6385/2017 (For Misc.) ADMINISTRATIVE TRIBUNAL ACT, 1985 (MATTERS RELATING TO CAT) | | | | |
| 66 | W.P(S)/1819/2017 | BHARAT SANCHAR NIGAM LIMITED THROUGH ITS TELECOM DISTRICT MANAGER NAMELY PUSH P KISHORE SINGH vs ABHAY SHANKAR JHA AND ORS | DARSHANA PODDAR MISHRA ANUPAM ANAND BINAY KUMAR PATHAK PIYUSH PODDAR | RAJIV SINHA SUBODH KUMAR DUBEY |
| ADMINISTRATIVE TRIBUNAL ACT, 1985 (MATTERS RELATING TO CAT) | | | | |
| 67 | Cr.A(DB)/122/2018 Custody Since 01/01/11 | PUNIT YADAV vs THE STATE OF JHARKHAND | ANURAG KASHYAP AKASH DEEP SUPRIYA DAYAL MADAN PRASAD | VIKASH KISHORE ABHAY KR TIWARI |
| IA NO, 6088/2022 (For Bail) CODE OF CRIMINAL PROCEDURE, 1973 | | | | |
| 68 | LPA/135/2018 | SHEO NARAYAN PRASAD vs THE STATE OF JHARKHAND | SAURAV ARUN AMIT KUMAR SINHA LAKSHMAN KUMAR | AJIT KUMAR ATANU BANERJEE MASTAR AKASH VIKASH KUMAR CHANCHAL JAIN |
| PROMOTION | | | | |
| 69 | LPA/234/2018 | THE STATE OF JHARKHAND THROUGH THE PR SECRETARY DEPTT OF REVENUE AND LAND REFORMS vs YOGENDRA NATH SWANSI | ANUP KR.AGARWAL KAUSHIK SARKHEL RAVI KERKETTA MR.ASHUTOSH ANAND RICHASANCHITA | ABHISHEK SINHA RAUNAK SAHAY |
| CODE OF CIVIL PROCEDURE, 1908 | | | | |
| wt70 | LPA/240/2018 | THE STATE OF JHARKHAND THROUGH THE PR SECRETARY DEPARTMENT OF REVENUE AND LAND REFORMS vs RAJU KUMAR | ANUP KR AGRAWAL KAUSHIK SARKHEL ASHOK KR YADAV RICHASANCHITA | ABHISHEK SINHA RAUNAK SAHAY KUMAR HARSH |
| CODE OF CIVIL PROCEDURE, 1908 | | | | |
| IA NO, 4269/2018 (For STAY OF PROCEEDINGS) | | | | |
| wt71 | LPA/250/2018 | THE STATE OF JHARKHAND THROUGH THE PR SECRETARY DEPARTMENT OF REVENUE AND LAND REFORMS vs KALABATI SAHOO | ABHIJEET KR SINGH SACHIN KUMAR KAUSHIK SARKHEL RICHASANCHITA | PREM PUJARI ROY PRATIUSH LALA |
| CODE OF CIVIL PROCEDURE, 1908 | | | | |
| IA NO, 4371/2018 (For STAY OF PROCEEDINGS) | | | | |
| wt72 | LPA/267/2018 | THE STATE OF JHARKHAND THROUGH THE PR SECRETARY DEPARTMENT OF REVENUE AND LAND REFORMS vs SHASHI KUMAR | ANUP KR.AGARWAL KAUSHIK SARKHEL ASHOK KR YADAV | ABHISHEK SINHA RAUNAK SAHAY |
| ABSORPTION | | | | |
| IA NO, 4649/2018 (For STAY OF PROCEEDINGS) | | | | |
| wt73 | LPA/294/2018 | THE STATE OF JHARKHAND THROUGH THE PRINCIPAL SECRETARY vs RAJENDRA PRASAD THAKUR | ANUP KR.AGARWAL SACHIN KUMAR KAUSHIK SARKHEL | ABHISHEK SINHA |
| CODE OF CIVIL PROCEDURE, 1908 | | | | |
| IA NO, 4774/2018 (For Stay Of Proceedings) | | | | |
| wt74 | LPA/295/2018 | THE STATE OF JHARKHAND THROUGH THE PRINCIPAL SECRETARY vs BUDHESHWAR ORAON | ANUP KR.AGARWAL SACHIN KUMAR KAUSHIK SARKHEL | RAUNAK SAHAY ABHISHEKH SINHA |
| CODE OF CIVIL PROCEDURE, 1908 | | | | |
| IA NO, 4782/2018 (For STAY OF PROCEEDINGS) | | | | |

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| wt75 | LPA/301/2018 | THE STATE OF JHARKHAND THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF REVENUE AND LAND REFORMS vs ANJU KUMARI ALIAS ANJU NATH | ANUP KR.AGARWAL KAUSHIK SARKHEL RAVI KERKETTA MR.ASHUTOSH ANAND | ABHISHEK SINHA RAUNAK SAHAY |
| | ABSORPTION IA NO, 5220/2018 (For Stay Of Proceedings) | | | |
| wt76 | LPA/470/2018 | THE STATE OF JHARKHAND vs MD JAHUR ALIAS MD ZAHUR | ANUP KR.AGARWAL KAUSHIK SARKHEL ASHOK KR YADAV RICHA SANCHITA | SAIBAL MITRA SYED TFAZZUL SAJID. |
| | ABSORPTION IA NO, 7920/2018 (For LIMITATION), 7921/2018 (For STAY OF PROCEEDINGS) | | | |
| 77 | LPA/253/2018 | BHOLA BHAGAT vs STATE OF JHARKHAND | MANISH KUMAR BHOLA NATH OJHA SAHADEO CHOUDHARY | RICHA SANCHITA SACHIN KUMAR KAUSHIK SARKHEL ASHOK KR YADAV |
| | IA NO, 3544/2023 (For Early Hearing) LEASE MATTER | | | |
| 78 | LPA/451/2018 | BISHWANATH PRASAD vs THE STATE OF JHARKHAND | PRABHAT KR SINHA DIWAKAR JHA Sumit Prakash | VIKASH KISHORE PRASAD ADVOCATE GENERAL |
| | PUNISHMENT | | | |
| 79 | LPA/515/2018 | JHARKHAND ACADEMIC COUNCIL THROUGH ITS SECRETARY vs P K ROY MEMORIAL COLLEGE THROUGH ITS PRINCIPAL DR ALI IMRAN ALIAS DR ALI IMAM KHAN | RICHA SANCHITA ABHIJEET KR SINGH | PRASHANT VIDYARTHI |
| | IA NO, 8468/2018 (For STAY OF PROCEEDINGS) CODE OF CIVIL PROCEDURE, 1908 | | | |
| 80 | Cr.A(DB)/554/2018 Custody Since 28/02/11 | RAVINDAR DEHARI vs THE STATE OF JHARKHAND | SUMAN TRIPATHY | ANAND KR PANDEY BHOLA NATH OJHA |
| | CODE OF CRIMINAL PROCEDURE, 1973 | | | |
| 81 | LPA/564/2018 | FRANCIS KONGARI vs THE STATE OF JHARKHAND | MD. JALISUR RAHMAN | AJIT KUMAR |
| | IA NO, 5533/2020 (For Early Hearing), 9302/2018 (For Misc.) RETIREMENT BENEFIT CUM PENSION | | | |
| 82 | Cr.A(DB)/646/2018 custody since 29.01.2011 | BINOD KUMAR KHATRI vs THE STATE OF JHARKHAND | INDRAJIT SINHA AMIT KUMAR SONAL JAISWAL AJAY KUMAR RISHAV KUMAR HARSH RAJ AJAY KUMAR SAH | NEHALA SHARMIN |
| | CODE OF CRIMINAL PROCEDURE, 1973 | | | |
| wt83 | Cr.A(DB)/628/2018 | MANISH AGARWAL vs THE STATE OF JHARKHAND | AMIT KUMAR ANUJ KUMAR TRIVEDI | VINAY KUMAR TIWARY (APP) |
| | CODE OF CRIMINAL PROCEDURE, 1973 | | | |
| wt84 | Cr.A(DB)/640/2018 | MANTU AGARWAL ALIAS MANTU ALIAS ALOK AARWAL vs THE STATE OF JHARKHAND | AMIT KUMAR | LAXMI MURMU |
| | CODE OF CRIMINAL PROCEDURE, 1973 | | | |
| 85 | LPA/704/2018 | SAHDEO PRASAD vs THE STATE OF JHARKHAND THROUGH SECRETARY FINANCE | AMARESH KUMAR NAMITA SAHAY | BHAWESH KUMAR SACHIN KUMAR CHANDRA G. A. BARDHAN |
| | RETIREMENT BENEFIT CUM PENSION | | | |
| 86 | Cr.A(DB)/859/2018 Custody since 08-10-2011 | SAHIL ANSARI ALIAS SHAHABUDDIN vs THE STATE OF JHARKHAND | MD. ZAID AHMED RANISH KUMAR ARWIND KUMAR | VANDANA BHARTI(APP) |
| | CODE OF CRIMINAL PROCEDURE, 1973 | | | |

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| 87 | Cr.A(DB)/862/2018 Custody Since 09/05/10 | FAGU TUDU vs THE STATE OF JHARKHAND | BHARTI KUMARI | SURAJ VERMA |
| | CODE OF CRIMINAL PROCEDURE, 1973 | | | |
| 88 | Cr.A(DB)/886/2018 Custody since 06/09/2011 | RAJA RAM MANDAL vs THE STATE OF JHARKHAND | ABHISHEK KUMAR DUBEY PINKI KUMARI KUMAR BASANT NARAYAN MAHESH TEWARI | RAVI PRAKASH |
| | CODE OF CRIMINAL PROCEDURE, 1973 | | | |
| wt89 | Cr.A(DB)/365/2018 | GURUPAD MANDAL vs THE STATE OF JHARKHAND | MAHESH TEWARI SUBRAT KISHORE SINGH ABHISHEK KUMAR DUBEY | TAPAS ROY RAVI PRAKASH |
| | CODE OF CRIMINAL PROCEDURE, 1973 | | | |
| 90 | Cr.A(DB)/1217/2018 custody since 27/06/2011 | JAI RAM MUNDA vs THE STATE OF JHARKHAND | MD.MOBIN AHMAD VISHAL KUMAR TIWARY ANIL KUMAR GANJHU PRAVIN KUMAR PRIYANKA KUMARI KIRTI SABOO | PANKAJ KUMAR |
| | NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985 | | | |
| 91 | W.P(S)/3567/2019 | PRAKASH MANDAL vs THE UNION OF INDIA THROUGH THE SECRETARY CUM D G DEPTT OF POSTS | SUBODH KUMAR DUBEY | RAJIV SINHA LEENA MUKHERJEE |
| | ADMINISTRATIVE TRIBUNAL ACT, 1985 (MATTERS RELATING TO CAT) | | | |
| 92 | W.P(S)/6710/2019 | UNION OF INDIA THROUGH THE GENERAL MANAGER EAST CENTRAL RAILWAY vs MERAJ ALAM ANSARI | MD. JALISUR RAHMAN GAUTAM KUMAR | JITENDRA TRIPATHI |
| | ADMINISTRATIVE TRIBUNAL ACT, 1985 (MATTERS RELATING TO CAT) | | | |
| FINAL HEARING | | | | |
| 93 | LPA/18/2016 | DR KRISHNA MOHAN PRASAD vs THE STATE OF JHARKHAND AND ANR | SAURAV ARUN DEEPAK KR DUBEY | SREENU GARAPATI LAL CHANDRAHAS NATH SHAHEDEO |
| | GRATUITY | | | |
| 94 | Cr.A(DB)/1310/2018 | BHIM RAWANI vs THE STATE OF JHARKHAND | ARWIND KUMAR | LILY SAHAY VISHWANATH ROY |
| | CODE OF CRIMINAL PROCEDURE, 1973 | | | |
| 95 | Cr.A(DB)/1374/2022 | AJAY KULLU vs THE STATE OF JHARKHAND | SUNIL KUMAR MAHTO Mr.Awanish Shekhar A.C | BHOLA NATH OJHA |
| | CODE OF CRIMINAL PROCEDURE, 1973 | | | |
| 96 | Cr.A(DB)/1489/2022 Custody since 01/12/2012 | SOMAI MARDI vs THE STATE OF JHARKHAND | RISHI PALLAVA | VANDANA BHARTI |
| | CODE OF CRIMINAL PROCEDURE, 1973 | | | |

NOTIFIED CASES CAUSELIST For Monday The 12th June 2023

COURT NO. 3

SINGLE BENCH (BENCH ID-24812)

AT 2:15 PM

HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Orders(with defect)

| | | | | |
|---|------------------|---|--|--|
| 1 | W.P(S)/1898/2021 | SHIKHA BHATT ALIAS KUMARI SHIKHA vs THE STATE OF JHARKHAND | MD SHAHABUDDIN | ASHOK KUMAR |
| | LEAVE | | | |
| 2 | W.P(S)/5309/2021 | BIJAY KUMAR OJHA vs STATE OF JHARKHAND | INDRANI S. CHOUDHARY KUNDAN KR AMBASTHA | SACHIN KUMAR |
| | SALARY MATTER | | | |
| 3 | W.P(S)/5335/2021 | NAND KISHORE RAM vs THE STATE OF JHARKHAND | MD. IMTIAZ KHAN | ASHOK KUMAR |
| | SUSPENSION | | | |
| 4 | W.P(S)/5355/2021 | DEWANTI DEVI vs THE STATE OF JHARKHAND | ANIL KUMAR GANJHU PRIYANKA KUMARI | SREENU GARAPATI RAJIV SINHA VIKASH KUMAR ARVIND KUMAR MEHTA |
| | FAMILY PENSION | | | |

Fresh Filing (Admission)

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| 5 | W.P(S)/1486/2023 | OM HARI CHOUBEY vs THE STATE OF JHARKHAND | RAJ KUMAR SINHA ABHISHEK SRIWASTAVA | SACHIN KUMAR PINKI KUMARI DR.ASHOK KR.SINGH |
| | SALARY MATTER | | | |
| 6 | W.P(S)/1496/2023 | ASHOK KUMAR GUPTA vs THE STATE OF JHARKHAND | NIPUN BAKSHI SHUBHAM SINHA MRINAL SINGH RAJ KUMAR GUPTA | RAJIV RANJAN OM PRAKASH TIWARI |
| | SERVICE RESIDUARY | | | |
| 7 | W.P(S)/1497/2023 | SHUBHRENDU GUHA vs THE STATE OF JHARKHAND | NIPUN BAKSHI SHUBHAM SINHA MRINAL SINGH RAJ KUMAR GUPTA | MRINAL KANTI ROY RAVI KERKETTA |
| | SERVICE RESIDUARY | | | |
| 8 | W.P(S)/1615/2023 | SUSHIL KUMAR vs STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY | CHANDAN TIWARI RAKESH RANJAN ABHINAY KUMAR | RAJIV RANJAN |
| | SERVICE RESIDUARY | | | |
| 9 | W.P(S)/1654/2023 | KUNTI GUPTA vs THE STATE OF JHARKHAND THROUGH PRINCIPAL SECRETARY DEPTT OF SCHOOL EDUCATION AND LITERACY | AKHOURI AWINASH KUMAR SONAL JAISWAL INDRAJIT SINHA RISHAV KUMAR ANJALI SINHA PUJA AGARWAL AJAY KUMAR SAH ARPAN MISHRA | MUNNA LAL YADAV |
| | SALARY MATTER | | | |
| 10 | W.P(S)/1814/2023 | DEB DAS SADHU vs THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPTT OF SCHOOL EDUCATION AND LITERACY | RAHUL KUMAR RICHAL LAL VISHAL KUMAR | PRAVEEN AKHAURI |
| | SALARY MATTER | | | |
| 11 | W.P(S)/1835/2023 | SUSHILA KUMARI vs THE STATE OF JHARKHAND | ABHIJEET KR SINGH HARSH CHANDRA SAIF ALI ANSARI | PRAVEEN AKHAURI |
| | RECOVERY | | | |

NOTIFIED CASES CAUSELIST COURT NO 3-FOR MONDAY THE 12TH JUNE 2023 HIGH COURT OF JHARKHAND, RANCHI - 2 -

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| 12 | W.P(S)/1870/2023 | SUSHIL KUMAR SINHA vs THE STATE OF JHARKHAND THROUGH SECRETARY DEPTT OF HIGHER AND TECHNICAL EDUCATION | SHRESTH GAUTAM YOGENDRA YADAV OMPRAKASH RAJARSHI SINGH | MD SHAHABUDDIN DR.ASHOK KR.SINGH ANOOP KR MEHTA SANJAY PIPRAWALL |
| | SALARY MATTER | | | |
| 13 | W.P(S)/2214/2023 | RAKHI RANI vs THE STATE OF JHARKHAND THROUGH THE SECRETARY/PRINCIPAL SECRETARY DEPTT OF WOMEN CHILD DEVELOPMENT | MANOJ TANDON ADAMYA KERKETTA NEHA BHARDWAJ | JAYANT FRANKLIN TOPPO |
| | IA NO, 4829/2023 (For Amendment Petition) | | | |
| | SERVICE RESIDUARY | | | |
| 14 | W.P(S)/2336/2023 | SABIR DAUD vs THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPTT OF HIGHER AND TECHNICAL EDUCATION | RAKESH RANJAN CHANDAN TIWARI ABHINAY KUMAR SAHIL | PRABHAT KUMAR MRINAL KANTI ROY |
| | LEAVE | | | |
| 15 | W.P(S)/3007/2023 | KRISHNA KUMAR vs THE STATE OF JHARKHAND THROUGH CHIEF SECRETARY | MOHAN KR DUBEY | VANDANA SINGH |
| | PROMOTION | | | |

NOTIFIED CASES CAUSELIST For Monday The 12th June 2023
COURT NO. 5
SINGLE BENCH (BENCH ID-24727)
AFTER THE FULL BENCH
HON'BLE MR. JUSTICE RATNAKER BHENGRA

Fresh Filing (Admission)

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|---|----------------------------------|---|---|-----------------|
| 1 | Cr.Rev./1467/2022 | GAZALA SHAHIN vs THE STATE OF JHARKHAND | ANUSHKA SHARMA JASVINDAR MAZUMDAR ROHAN MAZUMDAR NAVEEN KUMAR JAZEB IQBAL | RUBY PANDEY |
| | FAMILY COURTS ACT, 1984 | | | |
| 2 | Cr.Rev./1489/2022 | RENGHA ORAON vs THE STATE OF JHARKHAND | ARUN KUMAR B R ROCHAN | SHWETA SINGH |
| | FAMILY COURTS ACT, 1984 | | | |
| 3 | Cr.Rev./1494/2022 | BINOD KUMAR AGARWAL vs THE STATE OF JHARKHAND | SIDHARTH SUDHANSHU MD. FAIJAJ ALAM PRADEEP KUMAR | SANAT KUMAR JHA |
| | CODE OF CRIMINAL PROCEDURE, 1973 | | | |
| 4 | Cr.Rev./9/2023 | NARESH ORAON vs THE STATE OF JHARKHAND | MD. ZAID AHMED RABINDRA NATH CHAURASIA | GAUTAM RAKESH |
| | FAMILY COURTS ACT, 1984 | | | |
| 5 | Cr.Rev./10/2023 | NEHRU PASWAN ALIAS NEHRU KUMAR PASWAN vs THE STATE OF JHARKHAND | RAKESH KUMAR GUPTA | PANKAJ KUMAR |
| | CODE OF CRIMINAL PROCEDURE, 1973 | | | |